

Annexure-7

Name of the Corporate Debtor: VIKAS WSP LIMITED ; Date of Commencement of CIRP: 02.02.2022; List as on : 05.07.2023

List of operational creditors (Government dues)

Sl No.	Details of claimant		Date of Claim received		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Commissioner of Income Tax, HISAR	GOVT. OF INDIA	15-2-2022	1,92,55,51,469	1,92,55,51,469	GOVT. DUES	NO	N/A	N/A	N/A	-	-	Revised claim form recived on 29 March
2	EPFO JODHPUR	GOVT. OF INDIA	11-02-2022	9,28,86,993	5,01,92,604	STATUTORY DUES	NO	N/A	-	N/A		4,26,94,389	Except damages claim for full amount of PF and Interest admitted
3	CGST RANGE-33	GOVT. OF INDIA	14-02-2022	9,00,58,152	4,97,966	GOVT. DUES	NO	N/A	N/A	N/A		8,95,60,186	CD had deposited UNDER PROTEST Rs 4,90,00,499.00 and therefore the claim w.r.t. Interest and Penalty on it amounting to 4,05,54,687/- and 4,90,05,499/- has not been admitted as appeal by CD filed against it is pending.
4	ESI JODHPUR	GOVT. OF RAJASTHAN	16-02-2022	1,52,24,099	1,52,24,099	STATUTORY DUES	NO	N/A	N/A	N/A	-	-	under ESI Claim Admitted Rs. 97,60,777 is towards Contribution, Rs. 36,13,693/- is towards Interest, Rs. 18,49,029/- is towards Penalty
5	JODHPUR VIDYUT VITRAN NIGAM LTS.	GOVT. OF. RAJASTHAN	3-3-2022	4,88,153	4,88,153	GOVT. DUES	NO	N/A	N/A	N/A	-	-	
			TOTAL	2,12,42,08,866	1,99,19,54,291	-	-	-	-	-	-	13,22,54,575	

Note : List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records

